

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1059**

**TO BE ANSWERED ON THE 19TH DECEMBER, 2018/ AGRAHAYANA 28, 1940
(SAKA)**

MUTILATION OF DEAD BODY OF INDIAN JAWANS

1059. SHRI RAJKUMAR DHOOT:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Pakistani forces recently mutilated the dead bodies of Indian jawans after killing them in Jammu and Kashmir;

(b) if so, the details thereof; and

(c) what action Government has taken in the matter?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): On 18.09.2018, one BSF Jawan namely Head Constable Narender Singh was found missing from his post, sector Ramgarh, District Sambha. On the same day, his dead body was found near zero line. The said Jawan was reportedly captured and brutally killed by the Pakistani Forces. As per autopsy report, his throat was slit and he was shot thrice. In this connection, an FIR has been registered at Police Station Ramgarh.

(c): The matter of ceasefire violations and cross border terrorist infiltration are taken up with Pakistan authorities through the established

mechanism of hotlines, flag meetings, DGMO talks as well as diplomatic channels. Strong protests are made at the killing of civilians and security personnel. It has been repeatedly emphasized to the Pakistan Government to adhere to the ceasefire understanding of 2003 for maintaining peace and tranquillity along the International Border and Line of Control. Indian forces provide strong and firm response to all attempts at cross border terrorist infiltration and ceasefire violations by Pakistan forces.
